

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2016 &
IA NOS. 706 OF 2016 & 699 OF 2017**

Dated: 6th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Nuclear Power Corporation of India Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Ramji Shrinivasan, Sr. Adv.
Ms. Kritika Shukla
Ms. Syloha Mohapatra

Counsel for the Respondent(s)

: Mr. Sethu Ramalingam for R-1

Mr. Sanjay Sen, Sr. Adv.
Mr. Deep Rao
Mr. Divyanshu Bhatt
Mr. Arjun Agarwal
Mr. Tan Reddy (*Rep.*) for R-2

Mr. Pradeep Misra for R-4

ORDER

Heard learned counsel for the parties.

List the matter for further hearing on **10-12-2018**.

Since the matter is at the stage of conclusion of arguments, if any coercive steps are proposed by second Respondent, the same shall not be implemented till further orders.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**